

**ORDER**

Since Dr. Parminder Kaur, Additional District and Sessions Judge, Sonipat, Sh. Ashok Kumar, Civil Judge (Junior Division), Sonipat, and Ms. Jogindri, Additional Civil Judge (Senior Division), Kharkhoda, have joined their duties after availing quarantine leave/medical leave, therefore, in continuation of this office order dated 01.12.2020 conveyed to all the concerned vide Endst. No. 8868 dated 01.12.2020, the duty roster of aforesaid Judicial Officers posted at Sonipat Headquarter and Sub Division, Kharkhoda, for the period from 14.12.2020 to 24.12.2020 shall be as under:-

<b>Sr. No.</b>	<b>Name of the Judicial Officers with designation</b>	<b>Duty Period</b>
1	Dr. Parminder Kaur, AD&SJ, Sonipat	14.12.2020, 16.12.2020, 18.12.2020, 22.12.2020, 24.12.2020.
2	Sh. Ashok Kumar, CJ (JD)/JMJC, Sonipat	14.12.2020, 16.12.2020, 18.12.2020, 20.12.2020, 22.12.2020, 24.12.2020.
3	Ms. Jogindri, ACJ (SD)/SDJM, Kharkhoda	14.12.2020 to 24.12.2020.


Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat, has applied for extension of quarantine leave up to 21.12.2020. Therefore, the urgent work of the Family Courts functioning in Sonipat Sessions Division during the period from 14.12.2020 to 24.12.2020 shall be attended at Sonipat by both the Presiding Officers of Family Courts, as under:-

<b>Sr. No.</b>	<b>Name of the Judicial Officers with designation</b>	<b>Duty Period</b>
1	Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat	22.12.2020 to 24.12.2020.
2	Ms. Sonika, Additional Principal Judge, Family Court, Sonipat	14.12.2020 to 21.12.2020.

The other instructions of previous order shall remain unchanged.

A copy of this order be uploaded on the official website of this office.

All concerned be informed accordingly.

  
(N.S. Rathor)  
District and Sessions Judge,  
Sonipat. 14-12-2020

Endst. No. 9227 / Dated 14/12/2020

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division,;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. District Attorney, Sonipat;
6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
7. Superintendent Grade-II (Judicial) of this office;
8. Statistical Assistant of this office;
9. System Officer/Computer Clerk to note and comply for information and necessary action.

(Y.S. Rathor)

District and Sessions Judge,  
Sonipat. / 14-12-2020